

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SURAJIT DEY

Petition(s) for Special Leave to Appeal (C) No(s). 18745/2014

M/S INDIAN COFFEE WORKERS COOP.SOC.LTD.

Petitioner(s)

VERSUS

COMMISSIONER OF CENTRAL EXCISE & SERVICE TAX, ALLAHABAD

Respondent(s)

(with appln. (s) for permission to file additional documents and interim relief and office report)

Date : 08/12/2014 This petition was called on for hearing today.

For Petitioner(s)

Mr. M. Y. Deshmukh, Adv.

For Respondent(s)

Mr. B. Krishna Prasad, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for the sole respondent is at liberty to file counter affidavit within four weeks, as last chance.

List again on 13.1.2015.

(SURAJIT DEY)
Registrar